

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 301**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

ANTI-HUMAN TRAFFICKING UNITS

**301. SHRI KUMBAKUDI SUDHAKARAN:
SHRI BENNY BEHANAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Anti-Human Trafficking Units (AHTUs) established under the Advisory on preventing and combating human trafficking especially during the period of COVID-19 pandemic, State-wise;

(b) the details of bi-annual crime reviews conducted by the Government to monitor the progress of AHTUs, State-wise and year-wise, from 2014 till date; and

(c) whether it is a fact that bi-annual crime review meetings with State Nodal Officers have not been conducted since 2017, and if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): As per National Crime Records Bureau's annual publication "Crime in India 2020", a total of 696 AHTUs have been established in various States and UTs. State/UT-wise details are given in the Annexure.

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The Ministry of Home Affairs (MHA) has provided financial assistance of approximately Rs 100 crores to all States and Union Territories (UTs) in the financial year 2019-20 and 2020-21 for strengthening the existing Anti Human Trafficking Units (AHTUs) in the States and UTs and for establishing new AHTUs in all districts of the States and UTs. MHA has issued an Advisory to all the States and UTs on preventing and combating human trafficking, especially during the period of Covid-19 pandemic on 6.7.2020, inter-alia, advising them to make the AHTUs functional on urgent basis.

(b) & (c): Engagement with States and UTs is a continuous process. MHA has been convening meetings with State/UT Nodal Officers of Human Trafficking on a periodic basis. MHA had reviewed the implementation of various Women Safety projects with States and UTs in December 2020, including the scheme for setting up/strengthening Anti-Human Trafficking Units, through a virtual meeting with State/UT functionaries. MHA has also established an online monitoring portal in January, 2021 for the States and UTs to update the progress of AHTUs on this portal and for sharing their best practices and success stories.

States/UT-wise Total No. of Anti-Human Trafficking Units during 2020

S. No.	State/UT	No. of AHT Units
1	Andhra Pradesh	3
2	Arunachal Pradesh	8
3	Assam	37
4	Bihar	44
5	Chattisgarh	8
6	Goa	2
7	Gujarat	40
8	Haryana	7
9	Himachal Pradesh	4
10	Jharkhand	24
11	Karnataka	30
12	Kerala	19
13	Madhya Pradesh	51
14	Maharashtra	36
15	Manipur	5
16	Meghalaya	11
17	Mizoram	4
18	Nagaland	12
19	Odisha	36
20	Punjab	27
21	Rajasthan	43
22	Sikkim	5
23	Tamil Nadu	43
24	Telangana	30
25	Tripura	2
26	Uttar Pradesh	75
27	Uttarakhand	13
28	West Bengal	38
	TOTAL STATE(S)	657
29	A&N Islands	1
30	Chandigarh	1
31	D&N Haveli and Daman & Diu	3
32	Delhi	17
33	Jammu & Kashmir	13
34	Ladakh	2
35	Lakshadweep	1
36	Puducherry	1
	TOTAL UT(S)	39
	TOTAL (ALL INDIA)	696